

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

15.

TP/32(MB)2013

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.07.2024 s

NAME OF THE PARTIES:

Gopiram B. Paharia
VS.

Vishwa Vishal Textiles Ltd

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Dr. S. K. Jain a/w Adv. Ricky Sampat, Ld. Counsel appeared on behalf of the Petitioner. When the matter was called, none present on behalf of the Respondent. *(At the time of preparing order, it is shown that Adv. Saiee Nirgude for the Respondent has given appearance in the chat box.)*
2. The Respondent is directed to appear on the next date of hearing and argue the case, failing which the matter will be decided on merits.
3. List this matter for further consideration on 19.09.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)